GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 562. TO BE ANSWERED ON WEDNESDAY, THE 16TH SEPTEMBER, 2020.

SINGLE WINDOW SYSTEM

562. SHRI C.N. ANNADURAI: SHRI DHANUSH M. KUMAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is planning to set up a single window system for industrial clearance:
- (b) if so, the details thereof and the objective behind the move;
- (c) whether all State Governments including Tamil Nadu have been taken on board for the single window clearance system;
- (d) if so, the number of States that have already agreed to help create the land bank; and
- (e) whether the Government has identified industrial sector to scale up investment and competitive edge of the country and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) & (b): The Central Government is working on setting up a Single Window System for clearances and approvals of industry in the country. Despite the presence of several IT platforms for investing in India such as in departments of the Government of India and State Single Window Clearances, investors need to visit multiple platforms to gather information and obtain clearances from different stakeholders. To address this, the creation of a centralized Investment Clearance Cell which would provide end-to-end facilitation support, including pre-investment advisory, information related to land banks; and facilitating clearances at Central and State level was proposed and the same is also a Budget Announcement 2020-21.

The cell is being planned as a **One-stop digital platform** to obtain all requisite central and state clearances/approvals required to start business operations in India. The Investment Clearance Cell will be a National portal that integrates the existing clearance systems of the various Ministries/ Departments of Govt. of India and of State Governments without disruption to the existing IT portals of Ministries and will have a single, unified application form. This will **eliminate the need for investors to visit multiple platforms/ offices** to gather information and obtain clearances from different stakeholders and provide time-bound approvals and real time status update to investors.

(c) & (d): All the concerned State Governments including Tamil Nadu and Central Ministries/Departments are being taken on board for the Single Window Clearance System.

Further, a GIS enabled land bank under Industrial Information System (IIS) is being developed, and it has been launched in a phased manner by the Department on 27th August, 2020 with integration of 6 States Haryana, Uttar Pradesh, Telangana, Gujarat, Odisha and Goa; other concerned states are being on boarded.

(e): With the objective of facilitating investment, fostering innovation, building best in class manufacturing infrastructure, making it easy to do business and enhancing skill development, the Government is focusing on 27 sectors under Make in India 2.0. Department for Promotion of Industry and Internal Trade is coordinating action plans for 15 manufacturing sectors, while Department of Commerce is coordinating 12 service sectors.
